

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1771
TO BE ANSWERED ON 04/08/2023

INCLUSION OF CROPS UNDER THE MSP

1771. SHRI JOSE K. MANI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the criteria considered for inclusion of various crops under the Minimum Support Price (MSP);
- (b) whether Government has any plan to include cardamom, rubber, pepper and tea under MSP; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c) : Government fixes Minimum Support Price (MSP) for 22 mandated crops on the basis of the recommendations of the Commission for Agricultural Costs and Prices (CACP), views of State Governments and Central Ministries/Departments concerned. The inclusion of crops under MSP framework is dependent on several factors which include relatively large shelf life, non-perishable, widely grown, item of mass consumption, essential for food security, among others.

Government has been promoting crops such as cardamom, rubber, pepper and tea, through various schemes and initiatives. National Horticulture Mission promote holistic growth of the horticulture sector, including the cultivation of plantation crops like fruits, spices, and medicinal plants. The mission provides financial assistance to farmers for the establishment of orchards and plantations, as well as for improving production, post-harvest handling, and marketing of horticulture crops. Besides, statutory boards, such as Tea Board, Rubber Board and Spices Board under administrative control of Ministry of Commerce and Industry are responsible for the production, development, marketing and overall competitiveness of these commodities. At present, there is no proposal to bring cardamom, rubber, pepper and tea under MSP arrangement.
